

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 11 OF 2019 &
IA NOS. 1664, 1665 OF 2018 IA No. 363 OF 2019

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Mayfair Renewable Energy (I) Private LimitedAppellant(s)

Versus

Hubli Electricity Supply Company Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav
Mr. Hemant Singh
Mr. Tushar Shrivastava
Mr. Laxhyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain
Mr. Fahad Khan (R-1)

ORDER

Objections of the Respondents, if any, shall be filed within four weeks.

List the matter on **22.10.2019**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson